

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.792/2023 - C.1.

Dt.29 -04-2023

NOTIFICATION No. 02/2023. C –1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Sri D. Laxma Reddy, Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda vice Smt. K. Vanisri transferred.

Smt. K. Vanisri, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda, is transferred and posted as Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad vice Sri D. Laxma Reddy transferred.

Sri Y.S. Bhagawan Reddy, Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad vice Smt. N. Shyamala transferred.

Smt. N. Shyamala, Chief Administrative Officer, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Mahabubnagar vice Sri Y.S. Bhagawan Reddy transferred

Sri Ali Asghar, paper promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Principal District Court (Judicial), Ranga Reddy District vice Sri C. Rajagopalaiah transferred.

Sri C. Rajagopalaiah, Chief Administrative Officer, Principal District Court (Judicial), Ranga Reddy District, is transferred and posted as Chief Administrative Officer, XI Addl. District & Sessions Court-cum-XI Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant)

Smt. Dasari Padma, paper promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Sircilla vice Sri S.S.P. Srinivas transferred.

Sri S.S.P. Srinivas, Chief Administrative Officer, I Addl. District & Sessions Court, Sircilla, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Nirmal vice Sri Mohd. Bin Ali transferred.

- i) Sri D. Laxma Reddy, Smt. K. Vanisri, Sri Y.S. Bhagawan Reddy, Smt. N. Shyamala, Sri Ali Asghar, Sri C. Rajagopalaiah, Smt. Dasari Padma, and Sri S.S.P. Srinivas shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Nalgonda, Mahabubnagar, Rangareddy, Sircilla, Chief Judge, City Civil Court, Hyderabad, Metropolitan Sessions Judge, Hyderabad, and Principal Special Judge for CBI Cases, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri Mohd. Bin Ali, Chief Administrative Officer, Principal District & Sessions Court, Nirmal, is transferred and posted as Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad vice Sri K.V.S. R. Prasad transferred.

Sri K.V.S. R. Prasad, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad, is transferred and posted as Chief Administrative Officer, VI Addl. District & Sessions Court-cum-VI Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant).

Smt. S. Sreedevi, Chief Administrative Officer, I Addl. District & Sessions Court, Suryapet, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District vice Smt. P. Anjalee Devi transferred.

Smt. P. Anjalee Devi, Chief Administrative Officer, I Addl. District & Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad District, is transferred and posted as Chief Administrative Officer, Court of I Additional District & Sessions Judge-cum-MSJ, Ranga Reddy District at L.B. Nagar vice Sri Syed Afsar Pasha transferred

Sri Syed Afsar Pasha, Chief Administrative Officer, Court of I Additional District & Sessions Judge-cum-MSJ, Ranga Reddy District at L.B. Nagar is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Gadwal, vice Sri B. Rama Subba Reddy transferred.

Sri B. Rama Subba Reddy, Chief Administrative Officer, I Addl. District & Sessions Court, Gadwal is transferred and posted as Chief Administrative Officer, City Civil Court (Judicial), Hyderabad (post kept vacant)

Sri C. Srinivas Reddy, Chief Administrative Officer, Principal District & Sessions Court, Narayanpet, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Nalgonda vice Sri K. Srinivas transferred.

Sri K. Srinivas, Chief Administrative Officer, Principal District & Sessions Court, Nalgonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court, Secunderabad-cum-XX Addl. Chief Judge's Court, Secunderabad vice Sri B. Lakshma Reddy transferred.

Sri B. Lakshma Reddy, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court, Secunderabad-cum-XX Addl. Chief Judge's Court, Secunderabad, is transferred and posted as Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad, vice Sri E. Narsimulu transferred.

- i) Sri Mohd. Bin Ali, Sri K.V.S. R. Prasad, Smt. S. Sreedevi, Smt. P. Anjalee Devi, Sri Syed Afsar Pasha, Sri B. Rama Subba Reddy, Sri C. Srinivas Reddy, Sri K. Srinivas, and Sri B. Lakshma Reddy, shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judges, Nirmal, Nizamabad, Suryapet, Vikarabad, Gadwal, Narayanapet, Nalgonda, Rangareddy, and Metropolitan Sessions Judge, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Sri E. Narsimulu, Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad, is transferred and posted as Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Nizamabad vice Sri R.Dashrath transferred.

Sri R.Dashrath, Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Nizamabad, is transferred and posted as Chief Administrative Officer, Spl. Court under Prevention of Corruption act for speedy trial of disposal of cases on Fraudulent drawls & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad (post kept vacant).

Sri Md. Zakir Ali, Chief Administrative Officer, Family Court-cum- IV Addl. District & Sessions Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women, Hyderabad, Unit of Metropolitan Sessions Judge, Hyderabad (post kept vacant).

Smt. T. Madhavi, Chief Administrative Officer, Principal District & Sessions Court, Siddipet, is transferred and posted as Chief Administrative Officer, Family Court-cum- IV Addl. District & Sessions Court, Karimnagar, vice Sri Md. Zakir Ali transferred.

Sri N. Suryanarayana Murthy, Chief Administrative Officer, I Addl. District & Sessions Court, Mancherial, is transferred and posted as Chief Administrative Officer, Principal District & Sessions Court, Siddipet, vice Smt. T. Madhavi transferred.

Sri D. Sadanandam, Chief Administrative Officer, V Addl. District & Sessions Court, Bodhan District, is transferred and posted as Chief Administrative Officer, I Addl. District & Sessions Court, Mancherial vice Sri N. Suryanarayana Murthy transferred

Sri Mohd. Abdul Azeem, Chief Administrative Officer, VI Addl. District & Sessions Court, Sathupally, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women-cum-V Addl. District & Sessions Court, Khammam vice Sri A. Srinivas Raju transferred.

Sri A. Srinivas Raju, Chief Administrative Officer, Special Sessions Court for trial of Atrocities against Women-cum-V Addl. District & Sessions Court, Khammam, is transferred and posted as Chief Administrative Officer, Industrial Tribunal-cum-Labour Court-cum-Additional District & Sessions Court at Godavarikhani (post kept vacant).

Sri A. Vijaya Kumar, Chief Administrative Officer, Principal District Court, Sangareddy, is transferred and posted as Chief Administrative Officer, Additional Family Court, City Civil Court, Hyderabad vice Smt. Shyamala Manemma transferred.

Smt. Shyamala Manemma, Chief Administrative Officer, Additional Family Court, City Civil Court, Hyderabad is transferred and posted as Chief Administrative Officer, Principal District Court, Sangareddy Sri A. Vijaya Kumar transferred.

- i) Sri E. Narsimulu, Sri R.Dashrath, Sri Md. Zakir Ali, Smt. T. Madhavi, Sri N. Suryanarayana Murthy, Sri D. Sadanandam, Sri Mohd. Abdul Azeem, Sri A. Srinivas Raju, Sri A. Vijaya Kumar, and Smt. Shyamala Manemma, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nizamabad, Karimnagar, Mancherial, Siddipet Khammam, Sangareddy, Chief Judge, City Civil Court, Hyderabad and Principal Special Judge for CBI Cases, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note:- Sri D.Laxma Reddy, Smt.K.Vanisri, Sri.Y.S.Bhagawan Reddy, Sri Mohd.Bin Ali, Sri K.V.S.R.Prasad, Smt.P.Anjali Devi, Sri B.Rama Subba Reddy, Sri C.Srinivas Reddy, Sri K.Srinivas, Sri D.Sadanandam, and Sri Mohd Abdul Azeem, Chief Administrative Officer are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


 REGISTRAR GENERAL,
 FAC REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Principal Special Judge for CBI Cases, Hyderabad.

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5. The District Judges, Ranga Reddy District, , Khammam, Mahabubnagar, , Suryapet, , Nalgonda, Nizamabad, Nirmal, Jogulamba-Gadwal, Narayanpet, Sangareddy, Mancherial, Rajanna-Sircilla, Vikarabad, Karimnagar, and Siddipet.
6. I Addl. District & Sessions Judge, Sircilla,
7. The I Addl. District & Sessions Judge, Suryapet.
8. The I Additional District & Sessions Judge, Gadwal.
9. The I Addl. District & Sessions Judge, Mancherial.
10. The V Addl. District & Sessions Court, Bodhan
11. The VI Addl. District & Sessions Judge, Sathupally
12. The Judge, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda.
13. The Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.
14. The Judge, Family Court-cum-III Additional District & Sessions Court, Mahabubnagar.
15. The Judge, Special Court for trial of cases under Economic Offences-cum-VIII Addl. MSJ-cum-XXII Addl. Chief Judge, Hyderabad.
16. The XI Addl. District & Sessions Court-cum-XI Addl. MSJ, R.R. District at L.B. Nagar.
17. The Judge, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-II Addl. Dist. & Sessions Court, Nizamabad.
18. The I Additional District & Sessions Judge-cum-MSJ, Ranga Reddy District at L.B. Nagar
19. I Addl. District & Sessions Judge-cum- Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women, Vikarabad, Vikarabad.
20. VI Addl. District & Sessions Court-cum-VI Addl. MSJ, R.R. District at L.B. Nagar.
21. The Judge, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VI Additional MSJ's Court, Secunderabad-cum-XX Addl. Chief Judge's Court, Secunderabad.
22. The Judge, Special Sessions Court for trial of Atrocities against Women-cum-V Addl. District & Sessions Court, Khammam.
23. The Judge, Industrial Tribunal-cum-Labour Court-cum-Additional District & Sessions Court at Godavarikhani.
24. The III Additional Special Judge for CBI Cases, Hyderabad.
25. The Judge, Family Court-cum- IV Addl. District & Sessions Court, Karimnagar.
26. The Judge, Family Court-cum-III Additional District & Sessions Court, Nizamabad
27. The Judge, Spl. Court under Prevention of Corruption act for speedy trial of disposal of cases on Fraudulent draws & misappropriation of scholarships amounts in social welfare & Backward Classes Depts. Embezzlement of funds in social welfare dept., Hyderabad.
28. The Judge, Additional Family Court, City Civil Court, Hyderabad.
29. The Pay and Accounts Officer, Hyderabad.
30. The District Treasury Officer, Ranga Reddy District, , Khammam, Mahabubnagar, , Suryapet, Nalgonda, Nizamabad, Nirmal, Jogulamba-Gadwal, Narayanpet, Sangareddy, , Mancherial, Rajanna-Sircilla, Vikarabad, Karimnagar, and Siddipet.
31. The Sub Treasury Officer, Bodhan.

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